

## ***CONTINUED FROM PART- 1***

### **INTRODUCTION**

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

## COPYRIGHT PUBLICATION

<b>SL NO</b>	<b>REGISTERED DESIGN NUMBERS</b>	<b>RENEWED ON</b>
1.	186189	12.06.2014
2.	194256	12.06.2014
3.	195210	12.06.2014
4.	195232	12.06.2014
5.	195233	12.06.2014
6.	251491	12.06.2014
7.	185223	29.05.2014
8.	185406	27.05.2014
9.	187691	05.06.2014
10.	188901	27.05.2014
11.	190307	29.05.2014
12.	191526	29.05.2014
13.	191527	27.05.2014
14.	194860	05.06.2014
15.	240724	05.06.2014

**THE DESIGNS ACT 2000**  
**SECTION 30**  
**DESIGN ASSIGNMENT**

The Design stands in the name of **PHOENIX LAMPS LIMITED** registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

<b>Design No.</b>	<b>Class</b>	<b>Name</b>
<b>198939 193681</b>	<b>26-04</b>	<b>HALONIX TECHNOLOGIES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF INDIA, OF B-31, PHASE-II, NOIDA, DISTT. GAUTAM BUDH NAGAR (U.P.)-201305, INDIA</b>

**RESTORATION OF LAPSED DESIGNS  
UNDER SECTION 12 (2) OF THE DESIGNS ACT, 2000**

**(01)**

An application made under Section 12 (2) of the Designs act, 2000 on 19.08.2013, for Restoration of Design No.190307 dated 29.10.2002 in the name of TAPARIA TOOLS LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 423-424/A-2 SHAH & NAHAR, LOWER PAREL (W), MUMBAI:-400013, MAHARASHTRA, INDIA has been allowed.

**(02)**

An application made under Section 12 (2) of the Designs act, 2000 on 19.08.2013, for Restoration of Design No.191526 dated 13.03.2003 in the name of TAPARIA TOOLS LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 423-424/A-2 SHAH & NAHAR, LOWER PAREL (W), MUMBAI:-400013, MAHARASHTRA, INDIA has been allowed.

**(03)**

An application made under Section 12 (2) of the Designs act, 2000 on 19.08.2013, for Restoration of Design No.191527 dated 13.03.2003 in the name of TAPARIA TOOLS LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 423-424/A-2 SHAH & NAHAR, LOWER PAREL (W), MUMBAI:-400013, MAHARASHTRA, INDIA has been allowed.

**(04)**

An application made under Section 12 (2) of the Designs act, 2000 on 05.06.2012, for Restoration of Design No.188901 dated 02.05.2002 in the name of GODREJ SARA LEE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PIROJSHAHNAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (E), MUMBAI-400059, MAHARASHTRA, INDIA has been allowed.

**(05)**

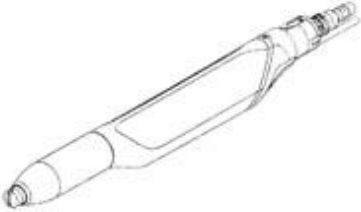


An application made under Section 12 (2) of the Designs act, 2000 on 05.09.2011, for Restoration of Design No.185406 dated 26.04.2001 in the name of GODREJ SARA LEE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PIROJSHAHNAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (E), MUMBAI-400079, MAHARASHTRA, INDIA has been allowed.

**(06)**


An application made under Section 12 (2) of the Designs act, 2000 on 10.01.2012, for Restoration of Design No.185223 dated 02.04.2001 in the name of WELMADE LOCKING SYSTEMS PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 5-61, MIDC, BHOSARI, PUNE-411026, MAHARASHTRA, INDIA has been allowed.

## REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

<b>DESIGN NUMBER</b>	257814		
<b>CLASS</b>	08-05		
<b>1)GEMA SWITZERLAND GMBH, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWITZERLAND, HAVING ITS OFFICE AT MOVENSTRASSE 17, 9015 ST. GALLEN, SWITZERLAND</b>			
<b>DATE OF REGISTRATION</b>	28/10/2013		
<b>TITLE</b>	POWDER SPRAY GUN		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001371116	14/05/2013	OHIM	
<b>DESIGN NUMBER</b>	256131		
<b>CLASS</b>	19-06		
<b>1)KLIO-ETERNA SCHREIBGERÄTE GMBH &amp; CO KG, OF GLASHÜTTENWEG 7, 77709 WOLFACH, GERMANY</b>			
<b>DATE OF REGISTRATION</b>	30/08/2013		
<b>TITLE</b>	WRITING INSTRUMENT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
723994301	05/03/2013	WIPO	
<b>DESIGN NUMBER</b>	256334		
<b>CLASS</b>	02-04		
<b>1)DHEERAJ FOOT CRAFT INDIA PVT. LTD (DULY INCORPORATED UNDER THE PROVISION OF THE COMPANY ACT, 1956) AT 103, SECTOR-3, HSIIDC, KARNAL-132001 (HARYANA), WHOSE DIRECTOR IS MANISH BHANDARI, OF THE ABOVE ADDRESS</b>			
<b>DATE OF REGISTRATION</b>	10/09/2013		
<b>TITLE</b>	FOOTWEAR		
<b>PRIORITY NA</b>			


<b>DESIGN NUMBER</b>	257533	
<b>CLASS</b>	12-02	
<b>1)BEMIS MANUFACTURING COMPANY,</b> 300 MILL STREET, SHEBOYGAN FALLS, WISCONSIN, USA 53085, NATIONALITY:U.S.A.		
<b>DATE OF REGISTRATION</b>	15/10/2013	
<b>TITLE</b>	SHOPPING CART	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/452,211	12/04/2013	U.S.A.






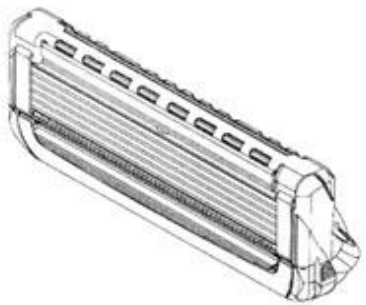


<b>DESIGN NUMBER</b>	257904	
<b>CLASS</b>	05-05	
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED</b> <b>UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS</b> <b>PRINCIPAL PLACE OF BUSINESS AT</b> 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM		
<b>DATE OF REGISTRATION</b>	31/10/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		






<b>DESIGN NUMBER</b>	255918	
<b>CLASS</b>	06-01	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY</b> <b>INCORPORATED UNDER THE COMPANIES ACT, 1913,</b> OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA		
<b>DATE OF REGISTRATION</b>	20/08/2013	
<b>TITLE</b>	CHAIR	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	255517		
<b>CLASS</b>	31-00		
<b>1)HEMANT RATILAL SHAH, ADULT, AN INDIAN INHABITANT, A SOLE PROPRIETOR OF M/S. DEVAL SPECIFIC INC., HAVING ADDRESS AT 21, DHARNIDHAR APPARTMENT, 204, NEHRUPARK, NEAR STATE BANK OF INDIA, VASTRAPUR, AHMEDABAD-380015, GUJARAT STATE, INDIA</b>			
<b>DATE OF REGISTRATION</b>	26/07/2013		
<b>TITLE</b>	COVER FOR FLOUR MILL		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257512		
<b>CLASS</b>	14-01		
<b>1)ERAMPAGE MARKETING PVT. LTD., A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 OF THE ADDRESS K-12A, KALKAJI, NEW DELHI-110019</b>			
<b>DATE OF REGISTRATION</b>	15/10/2013		
<b>TITLE</b>	SPEAKER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257885		
<b>CLASS</b>	09-01		
<b>1)THE ABSOLUT COMPANY AKTIEBOLAG A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWEDEN, HAVING ITS OFFICE AT SE-117 97 STOCKHOLM, SWEDEN</b>			
<b>DATE OF REGISTRATION</b>	30/10/2013		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002237677	15/05/2013	OHIM	

<b>DESIGN NUMBER</b>	256108		
<b>CLASS</b>	28-03		
<b>1)THE GILLETTE COMPANY, A COMPANY INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA HAVING ITS OFFICE AT IP/LEGAL PATENT DEPARTMENT - 3E, ONE GILLETTE PARK, BOSTON, MASSACHUSETTS 02127, UNITED STATES OF AMERICA</b>			
<b>DATE OF REGISTRATION</b>	29/08/2013		
<b>TITLE</b>	SHAVING RAZOR CARTRIDGE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/446,936	28/02/2013	U.S.A.	
<b>DESIGN NUMBER</b>	256872		
<b>CLASS</b>	09-01		
<b>1)C. SIVAKUMAR, SOLE PROPRIETOR, TRADING AS M/S. VASANA FOODS, AT NO. 25, NETHAJI ROAD, EAGLE BUILDING, MADURAI-625001, MADURAI DISTRICT, TAMIL NADU, INDIA</b>			
<b>DATE OF REGISTRATION</b>	27/09/2013		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256710		
<b>CLASS</b>	22-04		
<b>1)ZEN TECHNOLOGIES LIMITED, WHOSE ADDRESS IS B-42, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, ANDHRA PRADESH AND WHOSE NATIONALITY IS INDIA</b>			
<b>DATE OF REGISTRATION</b>	24/09/2013		
<b>TITLE</b>	TARGET TRAINING DEVICE FOR SHOOTING PRACTICE		
<b>PRIORITY NA</b>			




<b>DESIGN NUMBER</b>	257545		
<b>CLASS</b>	06-08		
<b>1)MAINETTI (UK) LIMITED, A COMPANY INCORPORATED IN SCOTLAND OF</b> ANNFIELD ESTATE, OXNAM ROAD, JEDBURGH, ROXBURGHSHIRE, SCOTLAND, TD8 6NN, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	17/10/2013		
<b>TITLE</b>	GARMENT HANGER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
4029540	17/04/2013	U.K.	
<b>DESIGN NUMBER</b>	257907		
<b>CLASS</b>	05-05		
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	31/10/2013		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256063		
<b>CLASS</b>	08-07		
<b>1)MRS. SUMAN SUBHASH SAKPAL (AN INDIAN NATIONAL) AT</b> 101, 'A' WING, SAICHARAN BLDG.-A, OPP. SAIBABA TEMPLE, SHIRDI NAGAR, NAVGHAR PHATAK ROAD, BHAYANDER (E) THANE-401105. MAHARASHTRA INDIA			
<b>DATE OF REGISTRATION</b>	27/08/2013		
<b>TITLE</b>	SEAL		
<b>PRIORITY NA</b>			


<b>DESIGN NUMBER</b>	257709	
<b>CLASS</b>	01-01	
<b>1)MARS, INCORPORATED, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAW OF USA, OF</b> 6885 ELM STREET, MCLEAN, VIRGINIA 22101-3883, UNITED STATES OF AMERICA		
<b>DATE OF REGISTRATION</b>	24/10/2013	
<b>TITLE</b>	CHOCOLATE BAR	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002227215-0002	25/04/2013	OHIM









<b>DESIGN NUMBER</b>	258438	
<b>CLASS</b>	07-06	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
<b>DATE OF REGISTRATION</b>	28/11/2013	
<b>TITLE</b>	COASTER (SET)	
<b>PRIORITY NA</b>		

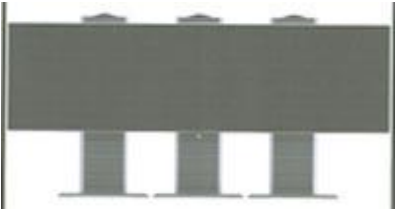




<b>DESIGN NUMBER</b>	255650	
<b>CLASS</b>	08-06	
<b>1)RAJESHBHAI SAMBHubhai KOTADIYA (ADULT &amp; INDIAN NATIONALS) SOLE PROPRIETOR OF PIONEER METAL (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS</b> AT-1/8, RAMNAGAR, 80, FEET ROAD, B/H. K. RASHIKLAL, RAJKOT-360003 GUJARAT (INDIA)		
<b>DATE OF REGISTRATION</b>	06/08/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		




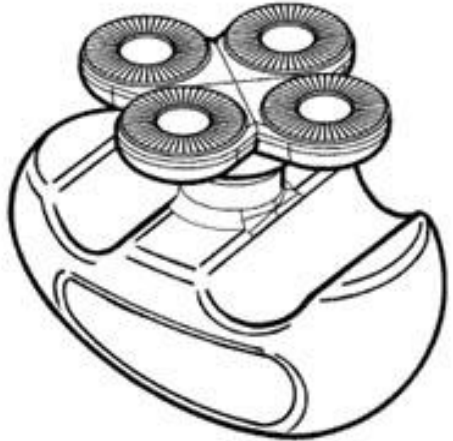
<b>DESIGN NUMBER</b>	255480		
<b>CLASS</b>	14-99		
<b>1)BARCO N.V., PRESIDENT KENNEDYPARK 35, B-8500 KORTRIJK, BELGIUM</b>			
<b>DATE OF REGISTRATION</b>	29/07/2013		
<b>TITLE</b>	VIDEO DISPLAY SYSTEM		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002266635	02/07/2013	OHIM	
<b>DESIGN NUMBER</b>	256711		
<b>CLASS</b>	22-04		
<b>1)ZEN TECHNOLOGIES LIMITED, WHOSE ADDRESS IS B-42, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, ANDHRA PRADESH AND WHOSE NATIONALITY IS INDIA</b>			
<b>DATE OF REGISTRATION</b>	24/09/2013		
<b>TITLE</b>	TARGET TRAINING DEVICE FOR SHOOTING PRACTICE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	249661		
<b>CLASS</b>	14-03		
<b>1)APPLIED ROBOTICS PRIVATE LIMITED HAVING THEIR REGISTERED OFFICE AT #24 HAUDIN ROAD, ULSOOR, BANGALORE-560042, INDIA; NATIONALITY: INDIAN</b>			
<b>DATE OF REGISTRATION</b>	23/11/2012		
<b>TITLE</b>	ROBOT CONTROLLED BY MOBILE PHONES		
<b>PRIORITY NA</b>			




<b>DESIGN NUMBER</b>	258109	
<b>CLASS</b>	07-02	
<b>1)1) SHRI. BASANT J. BAFNA 2) SMT. DAKSHA B. BAFNA, PARTNERS- INDIAN NATIONAL TRADING AS JEWEL PLAST,</b> HAVING ITS REGISTERED OFFICE AT PLOT NO. 361/8, SHREE GANESH INDUSTRIAL ESTATE, KACHIGAM, DAMAN-396210, INDIA, OF ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	12/11/2013	
<b>TITLE</b>	CONTAINER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258433	
<b>CLASS</b>	06-07	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
<b>DATE OF REGISTRATION</b>	28/11/2013	
<b>TITLE</b>	PHOTO FRAME	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255264	
<b>CLASS</b>	26-05	
<b>1)HAVELLS INDIA LIMITED HAVING REGISTERED OFFICE</b> AT 1, RAJ NARAIN MARG, CIVIL LINES, DELHI 110054		
<b>DATE OF REGISTRATION</b>	16/07/2013	
<b>TITLE</b>	DOWNLIGHTER	
<b>PRIORITY NA</b>		

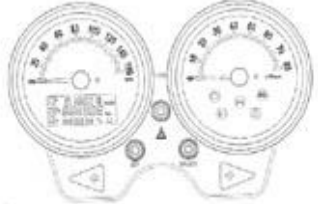


<b>DESIGN NUMBER</b>	255476		
<b>CLASS</b>	14-99		
<b>1)BARCO N.V.,</b> PRESIDENT KENNEDYPARK 35, B-8500 KORTRIJK, BELGIUM			
<b>DATE OF REGISTRATION</b>	29/07/2013		
<b>TITLE</b>	VIDEO DISPLAY SYSTEM		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002266635	02/07/2013	OHIM	
<b>DESIGN NUMBER</b>	257534		
<b>CLASS</b>	12-02		
<b>1)BEMIS MANUFACTURING COMPANY,</b> 300 MILL STREET, SHEBOYGAN FALLS, WISCONSIN, USA 53085, NATIONALITY:U.S.A.			
<b>DATE OF REGISTRATION</b>	15/10/2013		
<b>TITLE</b>	FRAME OF A SHOPPING CART		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/452,211	12/04/2013	U.S.A.	
<b>DESIGN NUMBER</b>	254565		
<b>CLASS</b>	25-01		
<b>1)M/S MOHIT TIMBER INDUSTRIES,</b> JHOTA ROAD, NEAR AGGARSAIN CHOWK, JAGADHRI, YAMUNA NAGAR (HARYANA) INDIAN			
<b>DATE OF REGISTRATION</b>	18/06/2013		
<b>TITLE</b>	WOODEN BLOCK BOARD		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	257905	
<b>CLASS</b>	05-05	
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM		
<b>DATE OF REGISTRATION</b>	31/10/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	257598		
<b>CLASS</b>	12-11		
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF</b> 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN			
<b>DATE OF REGISTRATION</b>	21/10/2013		
<b>TITLE</b>	MOTOR SCOOTER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-009567	26/04/2013	JAPAN	

<b>DESIGN NUMBER</b>	257752		
<b>CLASS</b>	28-03		
<b>1)SKULL SHAVER, LLC OF</b> 19 GRANT STREET, MOUNT HOLLY, NEW JERSEY 08060, U.S.A., AMERICAN COMPANY			
<b>DATE OF REGISTRATION</b>	25/10/2013		
<b>TITLE</b>	HEAD SHAVER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/453,235	26/04/2013	U.S.A.	




<b>DESIGN NUMBER</b>	258318	
<b>CLASS</b>	05-05	
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM</b>		
<b>DATE OF REGISTRATION</b>	22/11/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257825	
<b>CLASS</b>	13-03	
<b>1)CONA INDUSTRIES, 20/21, NIRAJ INDUSTRIAL ESTATE, OFF: MAHAKALI CAVES ROAD, ANDHERI EAST, MUMBAI-400093, MAHARASHTRA, INDIA, AN INDIAN SOLE PROPRIETARY FIRM, WHOSE PROPRIETOR IS PRAKASH NARAINDAS MOTWANI, AN INDIAN NATIONAL, RESIDENT OF GARDEN QUEEN, SANTACRUZ WEST, MUMBAI 400054, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	29/10/2013	
<b>TITLE</b>	EXTENSION CORD BOX	
<b>PRIORITY NA</b>		
<b>ESIGN NUMBER</b>	256851	
<b>CLASS</b>	26-05	
<b>1)HAVELLS INDIA LIMITED HAVING REGISTERED OFFICE AT 1, RAJ NARAIN MARG, CIVIL LINES, DELHI 110054</b>		
<b>DATE OF REGISTRATION</b>	27/09/2013	
<b>TITLE</b>	DOWNLIGHTER	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	259158		
<b>CLASS</b>	10-04		
<b>1)JNS INSTRUMENTS LIMITED, INDIAN, PLOT NO.-4, SECTOR-3, IMT MANESAR, GURGAON, RAJESH SINGH, INDIAN, PLOT NO.-4, SECTOR-3, IMT MANESAR, GURGAON, RAHUL KUMAR, INDIAN, PLOT NO.-4, SECTOR-3, IMT MANESAR, GURGAON, GOPAL SHARMA, INDIAN, PLOT NO.-4, SECTOR-3, IMT MANESAR, GURGAON</b> AND ARUN KUMAR SHARMA, INDIAN, PLOT NO.-4, SECTOR-3, IMT MANESAR, GURGAON			
<b>DATE OF REGISTRATION</b>	31/12/2013		
<b>TITLE</b>	SPEEDOMETER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256759		
<b>CLASS</b>	09-99		
<b>1)RECKITT BENCKISER (BRANDS) LIMITED,</b> 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	PACKAGING INSERT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002222638-0002	18/04/2013	OHIM	
<b>DESIGN NUMBER</b>	257527		
<b>CLASS</b>	14-02		
<b>1)HOMAG HOLZBEARBEITUNGSSYSTEME GMBH,</b> HOMAGSTRASSE 3-5, 72296 SCHOPFLOCH, GERMANY			
<b>DATE OF REGISTRATION</b>	15/10/2013		
<b>TITLE</b>	INFORMATION RETRIEVAL EQUIPMENT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002221218-0015	16/04/2013	OHIM	


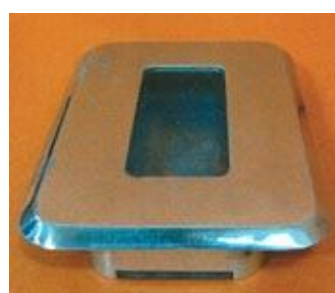




<b>DESIGN NUMBER</b>	258439		
<b>CLASS</b>	07-06		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>			
<b>DATE OF REGISTRATION</b>	28/11/2013		
<b>TITLE</b>	NAPKIN HOLDER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	254112		
<b>CLASS</b>	08-07		
<b>1)MRS. SUMAN SUBHASH SAKPAL (AN INDIAN NATIONAL) AT 101, 'A' WING, SAICHARAN BLDG.-A, OPP. SAIBABA TEMPLE, SHIRDI NAGAR, NAVGHAR PHATAK ROAD, BHAYANDER (E) THANE-401105. MAHARASHTRA INDIA</b>			
<b>DATE OF REGISTRATION</b>	28/05/2013		
<b>TITLE</b>	SEAL		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258314		
<b>CLASS</b>	26-04		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS</b>			
<b>DATE OF REGISTRATION</b>	22/11/2013		
<b>TITLE</b>	LED BULB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002242891-0003	23/05/2013	OHIM	


<b>DESIGN NUMBER</b>	255696		
<b>CLASS</b>	03-01		
1)SAMSONITE IP HOLDINGS S.À R.L., 13-15, AVENUE DE LA LIBERTÉ, L-1931 LUXEMBOURG, LUXEMBOURG			
<b>DATE OF REGISTRATION</b>	07/08/2013		
<b>TITLE</b>	LUGGAGE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201330039432.X	08/02/2013	CHINA	
<b>DESIGN NUMBER</b>	257909		
<b>CLASS</b>	05-05		
1)PARRY MURRAY & CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	31/10/2013		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256067		
<b>CLASS</b>	07-02		
1)MR. SACHIN SACHDEV, MRS. MANASI SACHDEV AND MR. RAVI CHAWLA ALL PARTNERS OF M/S NAYASA MULTIPLAST BEING A PARTNERSHIP CONCERN DURING REGISTERED UNDER THE PARTNERSHIP ACT, 1932 HAVING ADDRESS AT PLOT NOS. 225, 225, 227 AND 228, VILLAGE VELA BATHRI, TAHASIL HAROLI, DISTRICT UNA-732141, HIMACHAL PRADESH			
<b>DATE OF REGISTRATION</b>	27/08/2013		
<b>TITLE</b>	CASSEROLE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	255132		
<b>CLASS</b>	12-08		
<b>1)VOLVO TRUCK CORPORATION, OF 40508 GOTEORG, SWEDEN</b>			
<b>DATE OF REGISTRATION</b>	11/07/2013		
<b>TITLE</b>	VEHICLE CAB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002179143-0001	06/02/2013	OHIM	
<b>DESIGN NUMBER</b>	255301		
<b>CLASS</b>	31-00		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS</b>			
<b>DATE OF REGISTRATION</b>	18/07/2013		
<b>TITLE</b>	CITRUS PRESS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002172338-0001	24/01/2013	OHIM	
<b>DESIGN NUMBER</b>	257897		
<b>CLASS</b>	24-04		
<b>1)HARINDER PAL BHOGAL, 580/1 MODEL TOWN, LUDHIANA, AN INDIAN</b>			
<b>DATE OF REGISTRATION</b>	31/10/2013		
<b>TITLE</b>	PLASTER		
<b>PRIORITY NA</b>			




<b>DESIGN NUMBER</b>	257934		
<b>CLASS</b>	12-08		
<b>1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF</b> PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY			
<b>DATE OF REGISTRATION</b>	01/11/2013		
<b>TITLE</b>	MOTOR CAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258023		
<b>CLASS</b>	26-04		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS</b> HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	07/11/2013		
<b>TITLE</b>	LED BULB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002242891-0009	23/05/2013	OHIM	
<b>DESIGN NUMBER</b>	256333		
<b>CLASS</b>	02-04		
<b>1)DHEERAJ FOOT CRAFT INDIA PVT. LTD (DULY INCORPORATED UNDER THE PROVISION OF THE COMPANY ACT, 1956) AT</b> 103, SECTOR-3, HSIIDC, KARNAL-132001 (HARYANA), WHOSE DIRECTOR IS MANISH BHANDARI, OF THE ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	10/09/2013		
<b>TITLE</b>	FOOTWEAR		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	251358		
<b>CLASS</b>	09-01		
<b>1)THE COCA-COLA COMPANY, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE HAVING AN OFFICE AT</b> ONE COCA-COLA PLAZA NW, ATLANTA, GEORGIA 30313, USA			
<b>DATE OF REGISTRATION</b>	01/02/2013		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/428,588	01/08/2012	U.S.A.	
<b>DESIGN NUMBER</b>	258517		
<b>CLASS</b>	08-06		
<b>1)JITESH KANTILAL GADA, INDIAN NATIONALS, PROPRIETOR OF OSWAL HARDWARE, INDIAN NATIONAL,</b> 107, KESHAVJI NAYAK ROAD, HINGWALA BLDG., ROOM NO. 43/44, 4TH FLOOR, MASJID BUNDER, MUMBAI-400009, INDIA ALL INDIAN OF ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	02/12/2013		
<b>TITLE</b>	HANDLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258078		
<b>CLASS</b>	23-01		
<b>1)KLAUS WAREN FIXTURES PVT. LTD. OF 285, "PARK VIEW" 1ST FLOOR, FLAT NO. 9,</b> B. A. K. ANJAN MARG, OPP. NAPOO GARDEN, MATUNGA (CENTRAL RAILWAY) (E), MUMBAI-400019, MAHARASHTRA, INDIA, INDIAN COMPANY			
<b>DATE OF REGISTRATION</b>	12/11/2013		
<b>TITLE</b>	KITCHEN SINK TAP		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	253986	
<b>CLASS</b>	06-04	
<b>1)MR. NEERAJ KUMAR, A INDIAN CITIZEN, PROPRIETOR OF SHEETAL ENTERPRISES, A INDIAN PROPRIETORSHIP COMPANY OF PLOT NO-58, NAWADA VILLAGE, UTTAM NAGAR, DELHI-110059, INDIA</b>		
<b>DATE OF REGISTRATION</b>	20/05/2013	
<b>TITLE</b>	KITCHEN STAND	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	257826	
<b>CLASS</b>	13-03	
<b>1)CONA INDUSTRIES, 20/21, NIRAJ INDUSTRIAL ESTATE, OFF: MAHAKALI CAVES ROAD, ANDHERI EAST, MUMBAI-400093, MAHARASHTRA, INDIA, AN INDIAN SOLE PROPRIETARY FIRM, WHOSE PROPRIETOR IS PRAKASH NARAINDas MOTWANI, AN INDIAN NATIONAL, RESIDENT OF GARDEN QUEEN, SANTACRUZ WEST, MUMBAI 400054, MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	29/10/2013	
<b>TITLE</b>	EXTENSION CORD BOX	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	257914	
<b>CLASS</b>	05-05	
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM</b>		
<b>DATE OF REGISTRATION</b>	31/10/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		



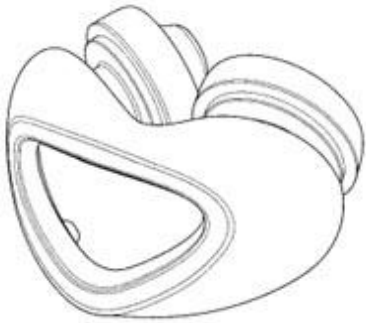
<b>DESIGN NUMBER</b>	256507	
<b>CLASS</b>	15-01	
<b>1)ALTIGREEN PROPULSION LABS PRIVATE LIMITED, A COMPANY DULY ORGANISED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956, OF THE ADDRESS</b> 70/1 SARAKKI LAKE, 100 FT RING ROAD, KONANAKUNTE, JP NAGAR 6TH PHASE, BANGALORE-560078, INDIA		
<b>DATE OF REGISTRATION</b>	16/09/2013	
<b>TITLE</b>	SHAFT	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257146	
<b>CLASS</b>	12-16	
<b>1)WASFI ALSHDAIFAT, A JORDANIAN CITIZEN, OF P.O. BOX: 46618-ABU DHABI, UAE AND</b> EIDA ALMUHAIRBI, AN EMIRATI CITIZEN, OF P.O. BOX: 46618-ABU DHABI, UAE		
<b>DATE OF REGISTRATION</b>	01/10/2013	
<b>TITLE</b>	CAR COVER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258084	
<b>CLASS</b>	23-01	
<b>1)KLAUS WARREN FIXTURES PVT. LTD. OF 285, "PARK VIEW" 1ST FLOOR, FLAT NO. 9,</b> B. A. K. ANJAN MARG, OPP. NAPOO GARDEN, MATUNGA (CENTRAL RAILWAY) (E), MUMBAI-400019, MAHARASHTRA, INDIA, INDIAN COMPANY		
<b>DATE OF REGISTRATION</b>	12/11/2013	
<b>TITLE</b>	SPOUT	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	258337		
<b>CLASS</b>	08-09		
<b>1)RAKESHBHAI VITTHALBHAI BHALARA AN INDIAN NATIONAL SOLE PROPRIETOR OF DIVINE OVERSEAS INDIA AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> PLOT NO. 4, SURVEY NO. 229, OPP. SARDAR CASTING, B/H. PARIN FURNITURE, DHOLRA ROAD, GONDAL HIGHWAY, RAJKOT, GUJARAT-INDIA			
<b>DATE OF REGISTRATION</b>	25/11/2013		
<b>TITLE</b>	GLASS PATCH FITTINGS		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256857		
<b>CLASS</b>	02-04		
<b>1)VIKAS SINGLA, TRADING AS SARA SPORTS PVT. LTD.,</b> BASEMENT OF S.C.O NO. 82, SECTOR-38B, CHANDIGARH, INDIA, AN INDIAN NATIONAL			
<b>DATE OF REGISTRATION</b>	27/09/2013		
<b>TITLE</b>	FOOTWEAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256165		
<b>CLASS</b>	13-03		
<b>1)RANDL INDUSTRIES, INC.,</b> 3808 NORTH SULLIVAN ROAD, BUILDING 10, SUITE P, SPOKANE VALLEY, WASHINGTON 99216 U.S.A., NATIONALITY: U.S.A.			
<b>DATE OF REGISTRATION</b>	02/09/2013		
<b>TITLE</b>	PLASTER RING FOR ELECTRICAL OUTLET BOX		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/447,297	01/03/2013	U.S.A.	







<b>DESIGN NUMBER</b>	256764	
<b>CLASS</b>	06-01	
<b>1)RIVER PLAST., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT 297/3, GIDC, UMARGAON, DIST-VALSAD, GUJARAT.</b> WHOSE PARTNERS ARE (1) AMIT JAIN. (INDIAN NATIONAL), & (2) HIREN JAIN. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	25/09/2013	
<b>TITLE</b>	STOOL	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257928	
<b>CLASS</b>	09-03	
<b>1)INDIAN OIL CORPORATION LIMITED, AN INDIAN COMPANY OF INDIAN OIL BHAVAN,</b> G-9, ALI YAVAR JUNG MARG, BANDRA (EAST), MUMBAI-400051, STATE OF MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	31/10/2013	
<b>TITLE</b>	CONTAINER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256106	
<b>CLASS</b>	26-05	
<b>1)WIPRO ENTERPRISES LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT THE #134, DODDAKANNELLI, SARJAPUR ROAD, BANGALORE-560035, KARNATAKA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	29/08/2013	
<b>TITLE</b>	LUMINAIRE FIXTURE FOR INDOOR LIGHTING	
<b>PRIORITY NA</b>		


<b>DESIGN NUMBER</b>	256178	
<b>CLASS</b>	08-06	
<b>1)RASIKLAL GHUSABHAI CHOVIYA (ADULT &amp; INDIAN NATIONAL) SOLE PROPRIETOR OF M K TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-</b> 2, PATEL NAGAR, SADBHAVNA, PLOT, NR: BHAGWATI ENTERPRISE, 50, FEET MAIN ROAD, RAJKOT-GUJARAT-(INDIA)		
<b>DATE OF REGISTRATION</b>	03/09/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256708	
<b>CLASS</b>	22-04	
<b>1)ZEN TECHNOLOGIES LIMITED, WHOSE ADDRESS IS</b> B-42, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, ANDHRA PRADESH AND WHOSE NATIONALITY IS INDIA		
<b>DATE OF REGISTRATION</b>	24/09/2013	
<b>TITLE</b>	TARGET TRAINING DEVICE FOR SHOOTING PRACTICE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257663	
<b>CLASS</b>	09-01	
<b>1)LION DATES IMPEX (P) LTD., A PRIVATE LIMITED COMPANY, REGISTERED AS PER INDIAN COMPANIES ACT, HAVING OFFICE AT</b> NO. 40, STRELING ROAD, NUNGAMBAKKAM, CHENNAI-600034, TAMILNADU, INDIA		
<b>DATE OF REGISTRATION</b>	22/10/2013	
<b>TITLE</b>	BOTTLE	
<b>PRIORITY NA</b>		


<b>DESIGN NUMBER</b>	258344		
<b>CLASS</b>	26-05		
<b>1)PHILIPS ELECTRONICS INDIA LIMITED, A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE INDIAN COMPANIES ACT, 1956 AND HAVING OFFICE AT</b> PHILIPS INNOVATION CAMPUS, MANYATA TECH PARK, NAGAVARA, BANGALORE-560045, INDIA			
<b>DATE OF REGISTRATION</b>	25/11/2013		
<b>TITLE</b>	LUMINAIRE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258434		
<b>CLASS</b>	11-02		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
<b>DATE OF REGISTRATION</b>	28/11/2013		
<b>TITLE</b>	TABLE CENTREPIECE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257800		
<b>CLASS</b>	24-02		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	28/10/2013		
<b>TITLE</b>	CUSHION FOR A PATIENT INTERFACE ASSEMBLY		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002233619-0005	07/05/2013	OHIM	

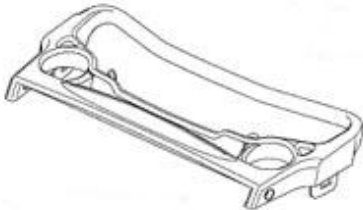


<b>DESIGN NUMBER</b>	257972		
<b>CLASS</b>	07-01		
<b>1)BONJOUR INTERNATIONAL, A INDIAN PARTNERSHIP FIRM OF 15 UA JAWAHAR NAGAR, DELHI-110007, INDIA, WHOSE PARTNERS ARE (1) RAMAN GUPTA OF 385, DEEPALI, PITAMPURA, DELHI-110034 (2) RAJESH KUMAR GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 AND</b> (3) REENA GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 ALL INDIAN NATIONALS			
<b>DATE OF REGISTRATION</b>	05/11/2013		
<b>TITLE</b>	TIFFIN CARRIER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256104		
<b>CLASS</b>	26-05		
<b>1)WIPRO ENTERPRISES LIMITED, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT THE #134, DODDAKANNELLI, SARJAPUR ROAD, BANGALORE-560035, KARNATAKA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	29/08/2013		
<b>TITLE</b>	LUMINAIRE FIXTURE FOR INDOOR LIGHTING		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255477		
<b>CLASS</b>	14-99		
<b>1)BARCO N.V., PRESIDENT KENNEDYPARK 35, B-8500 KORTRIJK, BELGIUM</b>			
<b>DATE OF REGISTRATION</b>	29/07/2013		
<b>TITLE</b>	VIDEO DISPLAY SYSTEM		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002266635	02/07/2013	OHIM	




<b>DESIGN NUMBER</b>	256696		
<b>CLASS</b>	07-99		
<b>1)ABDULLAH ADAM BADHRA (AN INDIAN NATIONAL) PROPRIETOR OF BADHRA INDUSTRIES AN INDIAN PROPRIETOR SHIP FIRM OF PATEL COMPOUND, VAISHET PADA NO. 2, NEAR TRIVENI NAGAR, KURAR VILLAGE, MALAD (E) MUMBAI-400097, MAHARASHTRA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	24/09/2013		
<b>TITLE</b>	PORTABLE BLENDER'S ADAPTER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257938		
<b>CLASS</b>	12-05		
<b>1)CATERPILLAR INC., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA, HAVING A PLACE OF BUSINESS AT 100 N.E. ADAMS STREET, PEORIA, ILLINOIS 61629, UNITED STATES OF AMERICA</b>			
<b>DATE OF REGISTRATION</b>	01/11/2013		
<b>TITLE</b>	WHEEL LOADER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201330152434.X	02/05/2013	CHINA	
<b>DESIGN NUMBER</b>	256135		
<b>CLASS</b>	03-01		
<b>1)ZEVEX, INC. NATIONALITY: UNITED STATES OF AMERICA, ADDRESS AT 4314 ZEVEX PARK LANE SALT LAKE CITY, UT 84123, UNITED STATES OF AMERICA</b>			
<b>DATE OF REGISTRATION</b>	30/08/2013		
<b>TITLE</b>	HANGING BAG ASSEMBLY		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/451,350	01/04/2013	U.S.A.	

<b>DESIGN NUMBER</b>	257275	
<b>CLASS</b>	27-02	
<b>1)SYNDICATE HANDICRAFTS., AN INDIAN, A PROPRIETARY CONCERN, HAVING ITS PLACE OF BUSINESS AT</b> H-NO 20-4-839, CHOUK KHILWATH, CHARMINAR, HYDERABAD-500002, ANDHRA PRADESH, INDIA		
<b>DATE OF REGISTRATION</b>	08/10/2013	
<b>TITLE</b>	CIGAR HOLDER	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	254829	
<b>CLASS</b>	12-16	
<b>1)RAM DATTATARY CHAVAN, AN INDIAN NATIONAL, HAVING ADDRESS:</b> B-1, 601, SHIVSAGAR SOCIETY, OPP. SANTOSH HALL, ANAND NAGAR, PUNE-411051		
<b>DATE OF REGISTRATION</b>	27/06/2013	
<b>TITLE</b>	ELECTROLYTE SEPARATION CONTAINER FOR AUTOMOBILES	
<b>PRIORITY NA</b>		


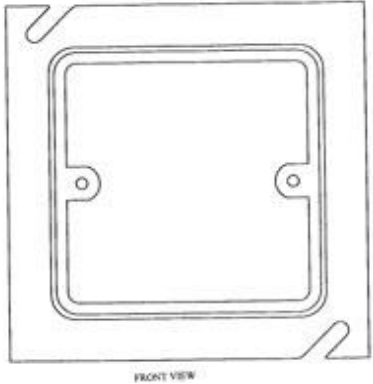

<b>DESIGN NUMBER</b>	256349	
<b>CLASS</b>	11-01	
<b>1)CHRISTIAN DIOR COUTURE, A FRENCH PUBLIC LIMITED COMPANY OF</b> 30 AVENUE MONTAIGNE, 75008 PARIS, FRANCE		
<b>DATE OF REGISTRATION</b>	10/09/2013	
<b>TITLE</b>	BRACELET	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
725478701	11/03/2013	WIPO


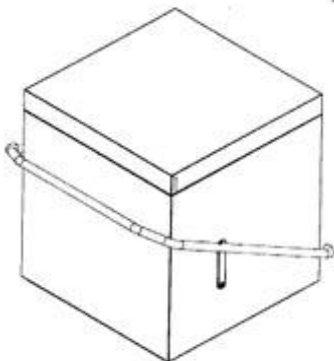

<b>DESIGN NUMBER</b>	257536		
<b>CLASS</b>	12-02		
<b>1)BEMIS MANUFACTURING COMPANY, 300 MILL STREET, SHEBOYGAN FALLS, WISCONSIN, USA 53085, NATIONALITY:U.S.A.</b>			
<b>DATE OF REGISTRATION</b>	15/10/2013		
<b>TITLE</b>	HANDLE ASSEMBLY OF A SHOPPING CART		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/452,211	12/04/2013	U.S.A.	
<b>DESIGN NUMBER</b>	258399		
<b>CLASS</b>	02-02		
<b>1)SWASTIKA GARMENTS OF 4, RAMKUMAR RAKSHIT LANE, KOLKATA-700007, WEST BENGAL, INDIA, AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS BRIJGOPAL MUNDHARA, AN INDIAN OF THE ABOVE ADDRESS</b>			
<b>DATE OF REGISTRATION</b>	26/11/2013		
<b>TITLE</b>	GARMENT SET		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	257906		
<b>CLASS</b>	05-05		
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM</b>			
<b>DATE OF REGISTRATION</b>	31/10/2013		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			




<b>DESIGN NUMBER</b>	256211		
<b>CLASS</b>	26-05		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	04/09/2013		
<b>TITLE</b>	CEILING LAMP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002200154-0005	11/03/2013	OHIM	
<b>DESIGN NUMBER</b>	258089		
<b>CLASS</b>	10-01		
<b>1)MR. RAMESH JADHAV (AN INDIAN NATIONAL),</b> 46, JUNIOR BAJRANG NAGAR, BHAMORI, INDORE (M.P.)			
<b>DATE OF REGISTRATION</b>	12/11/2013		
<b>TITLE</b>	CLOCK		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	258338		
<b>CLASS</b>	08-09		
<b>1)RAKESHBHAI VITTHALBHAI BHALARA AN INDIAN NATIONAL SOLE PROPRIETOR OF DIVINE OVERSEAS INDIA AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> PLOT NO. 4, SURVEY NO. 229, OPP. SARDAR CASTING, B/H. PARIN FURNITURE, DHOLRA ROAD, GONDAL HIGHWAY, RAJKOT, GUJARAT-INDIA			
<b>DATE OF REGISTRATION</b>	25/11/2013		
<b>TITLE</b>	GLASS PATCH FITTINGS		
<b>PRIORITY NA</b>			



<b>DESIGN NUMBER</b>	256547		
<b>CLASS</b>	06-04		
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA</b>			
<b>DATE OF REGISTRATION</b>	17/09/2013		
<b>TITLE</b>	LABORATORY WALL MOUNTED CABINET		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255865		
<b>CLASS</b>	11-01		
<b>1)BIREN VAIDYA, INDIAN NATIONAL, 131, 13TH FLOOR, VALLABH APARTMENTS, 87, BHULABHAI DESAI ROAD, MUMBAI-400026, MAHARASHTRA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	16/08/2013		
<b>TITLE</b>	BRACELET		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256032		
<b>CLASS</b>	05-06		
<b>1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPU, FINLAND, NATIONALITY: FINLAND</b>			
<b>DATE OF REGISTRATION</b>	23/08/2013		
<b>TITLE</b>	ABRASIVE SHEET MATERIAL		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002191262	26/02/2013	OHIM	

<b>DESIGN NUMBER</b>	256765		
<b>CLASS</b>	06-08		
<b>1)RIVER PLAST., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT 297/3, GIDC, UMARGAON, DIST-VALSAD, GUJARAT.</b> WHOSE PARTNERS ARE (1) AMIT JAIN. (INDIAN NATIONAL), & (2) HIREN JAIN. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	CLOTH CLIP		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256167		
<b>CLASS</b>	13-03		
<b>1)RANDL INDUSTRIES, INC.,</b> 3808 NORTH SULLIVAN ROAD, BUILDING 10, SUITE P, SPOKANE VALLEY, WASHINGTON 99216 U.S.A., NATIONALITY: U.S.A.			
<b>DATE OF REGISTRATION</b>	02/09/2013		
<b>TITLE</b>	PLASTER RING FOR ELECTRICAL OUTLET BOX		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/447,297	01/03/2013	U.S.A.	
<b>DESIGN NUMBER</b>	257528		
<b>CLASS</b>	14-02		
<b>1)HOMAG HOLZBEARBEITUNGSSYSTEME GMBH,</b> HOMAGSTRASSE 3-5, 72296 SCHOPFLOCH, GERMANY			
<b>DATE OF REGISTRATION</b>	15/10/2013		
<b>TITLE</b>	INFORMATION RETRIEVAL EQUIPMENT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002221218-0020	16/04/2013	OHIM	


<b>DESIGN NUMBER</b>	257933		
<b>CLASS</b>	12-08		
<b>1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF</b> PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY			
<b>DATE OF REGISTRATION</b>	01/11/2013		
<b>TITLE</b>	MOTOR CAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256878		
<b>CLASS</b>	15-05		
<b>1)PREMARK FEG L.L.C, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT</b> 1300 MARKET STREET, SUITE 504, WILMINGTON, DELAWARE 19801, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	27/09/2013		
<b>TITLE</b>	COVER HOOD OF DISHWASHER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
001369110-0003	24/04/2013	OHIM	
<b>DESIGN NUMBER</b>	247134		
<b>CLASS</b>	01-01		
<b>1)SOCIÉTÉ DES PRODUITS NESTLÉ S.A. A COMPANY INCORPORATED UNDER THE LAWS OF THE SWITZERLAND HAVING ITS REGISTERED OFFICE AT</b> 1800 VEVEY, SWITZERLAND			
<b>DATE OF REGISTRATION</b>	13/08/2012		
<b>TITLE</b>	CHOCOLATE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
138569	13/02/2012	SWITZERLAND	




<b>DESIGN NUMBER</b>	255863							
<b>CLASS</b>	11-01							
<b>1)BIREN VAIDYA, INDIAN NATIONAL, 131, 13TH FLOOR, VALLABH APARTMENTS, 87, BHULABHAI DESAI ROAD, MUMBAI-400026, MAHARASHTRA, INDIA</b>								
<b>DATE OF REGISTRATION</b>	16/08/2013							
<b>TITLE</b>	NECKLACE WITH EARRING SET							
<b>PRIORITY NA</b>								
<b>DESIGN NUMBER</b>	256077							
<b>CLASS</b>	12-08							
<b>1)SUZUKI MOTOR CORPORATION, A JAPANESE CORPORATION OF 300, TAKATSUKA-CHO, MINAMI-KU, HAMAMATSU-SHI, SHIZUOKA-KEN, JAPAN</b>								
<b>DATE OF REGISTRATION</b>	27/08/2013							
<b>TITLE</b>	CAR							
<b>PRIORITY</b>								
<table border="1"> <tr> <th>PRIORITY NUMBER</th> <th>DATE</th> <th>COUNTRY</th> </tr> <tr> <td>2013-004236</td> <td>28/02/2013</td> <td>JAPAN</td> </tr> </table>	PRIORITY NUMBER	DATE		COUNTRY	2013-004236	28/02/2013	JAPAN	
PRIORITY NUMBER	DATE	COUNTRY						
2013-004236	28/02/2013	JAPAN						
<b>DESIGN NUMBER</b>	256763							
<b>CLASS</b>	23-01							
<b>1)POLE-STAR DISTRIBUTION PRIVATE LIMITED, (REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956) REPRESENTED BY ITS MANAGING DIRECTOR MR. SATISH V. DULIPATI, HAVING ITS REGISTERED OFFICE AT 28, DAMODARAN STREET, T. NAGAR, CHENNAI-600017, INDIA</b>								
<b>DATE OF REGISTRATION</b>	25/09/2013							
<b>TITLE</b>	REGULATOR							
<b>PRIORITY NA</b>								




<b>DESIGN NUMBER</b>	258079	
<b>CLASS</b>	23-01	
<b>1)KLAUS WAREN FIXTURES PVT. LTD. OF 285, "PARK VIEW" 1ST FLOOR, FLAT NO. 9, B. A. K. ANJAN MARG, OPP. NAPOO GARDEN, MATUNGA (CENTRAL RAILWAY) (E), MUMBAI-400019, MAHARASHTRA, INDIA, INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	12/11/2013	
<b>TITLE</b>	KITCHEN SINK MIXER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258331	
<b>CLASS</b>	08-06	
<b>1)(1) JIVRAJBHAI KABABHAI KIYADA (2) YATINBHAI PARSHOTTAMBHAI KIYADA (3) ASHWINBHAI JIVRANBHAI KIYADA (ALL THE PARTNERS ARE ADULT &amp; INDIAN NATIONAL) PARTNERS OF GLARE TECHNOCAST (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: C-1, B/268, AJI GIDC, MAIN ROAD, NR. JAY OFFSET, RAJKOT-GUJARAT-(INDIA)</b>		
<b>DATE OF REGISTRATION</b>	25/11/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256541	
<b>CLASS</b>	12-11	
<b>1)TVS MOTOR COMPANY LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT JAYALAKSHMI ESTATES, 29 (OLD NO. 8) HADDOWS ROAD, CHENNAI 600006, TAMIL NADU, INDIA</b>		
<b>DATE OF REGISTRATION</b>	17/09/2013	
<b>TITLE</b>	SPEEDOMETER FOR SCOOTER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256853	
<b>CLASS</b>	16-01	
<b>1)PANASONIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF</b> 1006, OAZA KADOMA, KADOMA-SHI, OSAKA 571-8501, JAPAN		
<b>DATE OF REGISTRATION</b>	27/09/2013	
<b>TITLE</b>	VIDEO CAMERA	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	257910	
<b>CLASS</b>	05-05	
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM		
<b>DATE OF REGISTRATION</b>	31/10/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256068	
<b>CLASS</b>	07-02	
<b>1)MR. SACHIN SACHDEV, MRS. MANASI SACHDEV AND MR. RAVI CHAWLA ALL PARTNERS OF M/S NAYASA MULTIPLAST BEING A PARTNERSHIP CONCERN DURING REGISTERED UNDER THE PARTNERSHIP ACT, 1932 HAVING ADDRESS AT</b> PLOT NOS. 225, 225, 227 AND 228, VILLAGE VELA BATHRI, TAHASIL HAROLI, DISTRICT UNA-732141, HIMACHAL PRADESH		
<b>DATE OF REGISTRATION</b>	27/08/2013	
<b>TITLE</b>	CASSEROLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256802		
<b>CLASS</b>	26-02		
<b>1) ECOLED ELECTRONICS PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 2, RAMS NAGAR, P.N. PUDUR, COIMBATORE-641041, TAMIL NADU, INDIA</b>			
<b>DATE OF REGISTRATION</b>	26/09/2013		
<b>TITLE</b>	PORTABLE LAMP		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256144		
<b>CLASS</b>	21-04		
<b>1) RED BULL GMBH OF AM BRUNNEN 1, 5330 FUSCHL AM SEE, AUSTRIA; NATIONALITY: AUSTRIA</b>			
<b>DATE OF REGISTRATION</b>	30/08/2013		
<b>TITLE</b>	FRAME OF A TENT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002197269-0003	06/03/2013	OHIM	
<b>DESIGN NUMBER</b>	257824		
<b>CLASS</b>	02-04		
<b>1) NU FASHION FOOTWEAR PVT. LTD., (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956) HAVING ITS OFFICE AT 28, GROUND FLOOR, BEHRA ENCLAVE, DELHI-110087, AN INDIAN NATIONAL COMPANY</b>			
<b>DATE OF REGISTRATION</b>	29/10/2013		
<b>TITLE</b>	SOLE FOR FOOTWEAR		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	257911		
<b>CLASS</b>	05-05		
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM</b>			
<b>DATE OF REGISTRATION</b>	31/10/2013		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256069		
<b>CLASS</b>	07-02		
<b>1)MR. SACHIN SACHDEV, MRS. MANASI SACHDEV AND MR. RAVI CHAWLA ALL PARTNERS OF M/S NAYASA MULTIPLAST BEING A PARTNERSHIP CONCERN DURING REGISTERED UNDER THE PARTNERSHIP ACT, 1932 HAVING ADDRESS AT PLOT NOS. 225, 225, 227 AND 228, VILLAGE VELA BATHRI, TAHASIL HAROLI, DISTRICT UNA-732141, HIMACHAL PRADESH</b>			
<b>DATE OF REGISTRATION</b>	27/08/2013		
<b>TITLE</b>	DISH		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256758		
<b>CLASS</b>	09-99		
<b>1)RECKITT BENCKISER (BRANDS) LIMITED, 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM</b>			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	PACKAGING INSERT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002222638-0001	18/04/2013	OHIM	



<b>DESIGN NUMBER</b>	256363	
<b>CLASS</b>	26-03	
<b>1)GE INDIA INDUSTRIAL PVT LTD, A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956 HAVING ITS REGISTERED OFFICE AT PLOT NO. 42/1 &amp; 45/14, ELECTRONIC CITY PHASE II, BANGALORE-560100, KARNATAKA, INDIA; NATIONALITY: INDIAN</b>		
<b>DATE OF REGISTRATION</b>	10/09/2013	
<b>TITLE</b>	LIGHTING FIXTURE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	258265	
<b>CLASS</b>	15-04	
<b>1)DEERE &amp; COMPANY, A US CORPORATION OF ONE JOHN DEERE PLACE, MOLINE, ILLINOIS, 61265 - 8098, USA</b>		
<b>DATE OF REGISTRATION</b>	21/11/2013	
<b>TITLE</b>	WORK VEHICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257789	
<b>CLASS</b>	12-16	
<b>1)(1) NIKHILBHAI P. AMBANI (2) MAHENDRABHAI M. AMBANI (3) MAHADEVBHAI T. AMBANI ALL INDIAN NATIONAL PARTNERS OF TIRUPATI AGRO INDUSTRIES AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS:- NEAR REWA PARK, MORBI-RAJKOT HIGHWAY, VIRPAR (MORBI)-363641, DIST.: RAJKOT, GUJARAT-INDIA</b>		
<b>DATE OF REGISTRATION</b>	28/10/2013	
<b>TITLE</b>	TRACTOR TRAILER SIDE PANEL	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256168	
<b>CLASS</b>	13-03	
<b>1)RANDL INDUSTRIES, INC.,</b> 3808 NORTH SULLIVAN ROAD, BUILDING 10, SUITE P, SPOKANE VALLEY, WASHINGTON 99216 U.S.A., NATIONALITY: U.S.A.		
<b>DATE OF REGISTRATION</b>	02/09/2013	
<b>TITLE</b>	PLASTER RING FOR ELECTRICAL OUTLET BOX	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/447,297	01/03/2013	U.S.A.

